

(2024) 11 MAN CK 0001

Manipur High Court (Imphal)

Case No: Revision Petition (C.R.P. Art.227) No. 47 Of 2023, Miscellaneous Case [Revision Petition (C.R.P. Art.227)] No. 43 Of 2023

Samjetsabam Bimola Devi

APPELLANT

Vs

Khoirom (O) Ibemcha Devi

RESPONDENT

Date of Decision: Nov. 4, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Tayenjam Momo, Th. Modhu

Judgement

Ahanthem Bimol Singh, J

Mr. Tayenjam Momo, learned senior counsel appearing for the respondents submitted that counter affidavit on behalf of respondent No.5 will be filed and as such, the learned senior counsel for the respondents prays for taking up the matters on the next date.

Mr. Th. Modhu, learned senior counsel for the petitioner has no objection.

As prayed for, list these cases on 14th November, 2024.